

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM AND NATURAL GAS**  
**RAJYA SABHA**  
**QUESTION NO 09.11.2010**  
**ANSWERED ON**  
**ALLOCATION OF GAS TO FERTILIZER PRODUCERS IN GUJARAT .**

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Shri Parshottam Rupala

Will the Minister of COALCOALCOALCOALCOALPETROLEUM AND NATURAL GAS be pleased to state :-

(a) the action taken by the Ministry on demand of fertilizers producers for fifteen years long term procurement contract of natural gas; and

(b) whether the Ministry is in position to provide assurance for allocation of natural gas to Public Sector Units (PSUs)/Co-operative fertilizers producers of Gujarat for their ambitious expansion projects?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI JITIN PRASADA)

(a) & (b): It was decided in the meeting of Empowered Group of Ministers (EGoM) on pricing & commercial utilization of Gas under NELP held on May 28, 2008 that demand emanating beyond 2008-09 from de-bottlenecking of and expansion of fertilizers plants, conversion of naphtha based & fuel oil based fertilizer plants and revival of closed fertilizer plants would be given the highest priority at that stage and will be met from production in subsequent years. Further, in the EGoM meeting held on 27.10.2009, it was decided that such plants would be supplied natural gas as and when they are ready to utilize the gas.

In the meeting of EGoM held on 28.7.2010, the EGoM noted the projection regarding total availability of indigenous natural gas from all sources in the coming years, wherein the additional requirement of natural gas projected by inter alia Department of Fertilizers on account of conversion of existing naphtha based and fuel oil based urea plants to gas, expansion of revamp of existing plants, revival of closed units and greenfield units was also noted by the EGoM.